## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: CP/58/IB/2018

NAME OF THE PETITIONER(S)

: S.V. PRAVIN RATHINAM

NAME OF THE RESPONDENT(S)

: ANDAVAR HOME CREATOR

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

VIGINESH VENICAT

COUNSEL FOR FINANCIAL PETITOMER

## <u>ORDER</u>

Counsel for petitioner/financial creditor present. He is directed to send private notice to the respondent for appearance and for making submissions, alongwith alongwith copy of the petition and other documents relied upon and file an affidavit in proof of delivery by the next date of hearing. Put up on 19.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc